

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A.No.1869/2013

Thursday, this the 5<sup>th</sup> day of November 2015

**Hon'ble Mr. A.K. Bhardwaj, Member (J)  
Hon'ble Mr. V.N. Gaur, Member (A)**

1. Mr. C S Rawat  
AE (E), aged about 47 years  
Son of late Mr. P S Rawat  
Resident of D-190, Street No.8  
Laxmi Nagar, Delhi-92

2. Mr. R K Sharma  
AE (E), PWD, Delhi  
Aged about 52 years  
Son of Mr. Jaswant Rai Sharma  
Resident of o-31, Sector 12, Noida

.. Applicants  
(Nemo)

Versus

1. Union of India through its Secretary  
Ministry of Urban Development  
Nirman Bhawan, New Delhi-1

2. Director General  
CPWD (Central Public Works Department)  
Nirman Bhawan, New Delhi

3. Director (Administration)  
CPWD (Central Public Works Department)  
Nirman Bhawan, New Delhi

.. Respondents  
(Mr. S.M. Arif, Advocate)

**O R D E R (ORAL)**

**Mr. A.K. Bhardwaj:**

The prayer made in the instant Original Application is for assigning the correct position to the applicants in the provisional seniority list of Assistant Engineers (Elect.) dated 11.07.2002. The Original Application was

filed on 29.05.2013. *Ex facie*, the Original Application is found time barred. Since there is no appearance on behalf of the applicants even on the revised call, the Original Application is dismissed in default and for non-prosecution.

**( V.N. Gaur )**  
**Member (A)**

**( A.K. Bhardwaj )**  
**Member (J)**

**November 5, 2015**  
/sunil/